

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 240 OF 2017

Dated: 14th December, 2017

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

NTPC Limited

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Matrugupta Mishra
Ms. Ankita Babra

Counsel for the Respondent(s) : Mr. Dilip Singh *Rep. MPPMCL*

ORDER

Learned counsel for the respondents may file reply on or before 12.01.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **19.02.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

ts/tpd